

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER	:	162/16
PETITION NUMBER	:	TP100/17
NAME OF THE PETITIONER (S)	:	FLIPKART INTERNET PVT. LTD.
NAME OF THE RESPONDENT (S)	:	PUDU LIFE STYLE PRODUCTS PVT. LTD.
UNDER SECTION	:	433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
-------	--	---------------------------------------	-----------

MOHAMMED YUNUS  
NAWAB

Advocate for the  
Petitioner




9916196674

Shri Mohammed Yunus Nawab., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 23.03.2017.

  
MEMBER (J)

  
MEMBER (T)